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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 512/2021

**ENFORCEMENT DIRECTORATE**

..... Appellant

Through: Mr.Zoheb Hossain with Mr.Vivek  
Gurnani, Ms.Sejal Aneja and  
Mr.Kavish Garch, Advocates.

versus

**NITIN JAIN , LIQUIDATOR, PSL. LIMITED**

..... Respondent

Through: Mr. Kirti Uppal, Senior Advocate  
with Mr. Aditya Gauri, Mr. Amar  
Vivek, Mr. Dhananjaya Sud, Mr.  
Chaitanya Bansal, Mr.Abhinav Tyagi,  
Ms. Damini Srestha and Mr. Jayesh,  
Advocates for the Applicant-Nitin  
Jain.  
Mr.R.P.Agrawal, Advocate for  
EARC.  
Mr.Rajesh Gautam with Mr.Anant  
Gautam, Advocates for Canara Bank.

**CORAM:**

**HON'BLE MR. JUSTICE MANMOHAN**

**HON'BLE MR. JUSTICE SAURABH BANERJEE**

**ORDER**

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**17.02.2023**

**C.M.No.8085/2023**

Issue notice. Mr.Zoheb Hossain, Advocate accepts notice on behalf of the appellant/non-applicant. He prays for some time to obtain instructions.

List on 01<sup>st</sup> March, 2023.

**MANMOHAN, J**

**SAURABH BANERJEE, J**

**FEBRUARY 17, 2023/KA**